

In the National Company Law Tribunal, Jaipur

CP No. 42(ND)/2011

TA NO. 13/2018

UNDER SECTION 397-398 OF COMPANIES ACT, 2013

In the matter of:

Sh. Shiv Shankar Khadgawat Applicant/Petitioners

VS.

M/s Shivam Adhesive Pvt. Ltd.Respondent

Order delivered on 28.09.2018

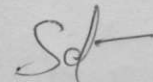
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Sandeep Taneja, Adv.

For Respondent(s) : Prateek Kasliwal, Adv.

ORDER

For orders see in CP No. 129(ND)/2018.



**(R. Varadharajan)
Member (Judicial)**